

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 573/2022

VINOD KUMAR SHARMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 03-01-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam Mishra, AOR

For Respondent(s)

Mr. Abhishek Misra, Adv.
Ms. Deepika Mishra, Adv.
Mrs. Rachna Gupta, AOR

Mr. Ajay Kumar Srivastava, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly represented.

Original records have been received from the High Court and
Trial court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar